

IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.46118 of 2025

Arising Out of PS. Case No.-153 Year-2024 Thana- RIVILGANJ District- Saran

Ashok Ray S/o Motichand Ray R/o Village- Naya Basti Bhadpa, P.S.-
Revelganj, District- Saran (Chapra)

... .. Petitioner/s

Versus

- 1. The State of Bihar
- 2. Sabita Devi, W/O- Rameshwar Ray R/V- New Basti Bhadpa, P.S.-
Ravelganj, District- Saran

... .. Opposite Party/s

Appearance :
For the Petitioner/s : Mr. Ajay Kumar Tiwary, Advocate
For the Opposite Party/s : Mr. Jai Narain Thakur, Advocate

CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA

ORAL ORDER

3 18-05-2026 Heard learned counsel for the petitioner and APP
through virtual mode.

- 2. Notice is deemed to be validly served.
- 3. List this case under the appropriate heading.

(Ramesh Chand Malviya, J)

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